COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 196 OF 2017

Dated: 10th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Madhya Pradesh Power Management Co. Ltd. Vs. Central Electricity Regulatory Commission & Anr.			Appellant(s) Respondent(s)
Central Electricity Regulatory Con			Kespondent(s)
Counsel for the Appellant(s) :	Mr. G. Umapathy Mr. Aditya Singh Mr. R. Mekhala Mr. Manoj Dubey Mr. R. Thukral (Rep.)		
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandrar Mr. Pulkit Agrwal for R-2	า	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>02.11.2018.</u>

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk